

**SCHEDULE II**  
**FORM B**  
**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF VERACIOUS BUILDERS  
& DEVELOPERS PRIVATE LIMITED**

|     |                                                                                    |                                                                                                       |
|-----|------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------|
| 1.  | NAME OF CORPORATE DEBTOR                                                           | VERACIOUS BUILDERS & DEVELOPERS PRIVATE LIMITED                                                       |
| 2.  | DATE OF INCORPORATION OF CORPORATE DEBTOR                                          | 19.03.2010                                                                                            |
| 3.  | AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED                 | Registrar of Companies, Bangalore                                                                     |
| 4.  | CORPORATE IDENTITY NUMBER                                                          | U45201KA2010PTC052907                                                                                 |
| 5.  | ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR | No.302, Oxford Chambers Rustum Bagh Main Road, Airport Road Bangalore Karnataka- 560017               |
| 6.  | DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS                                   | 17.01.2020                                                                                            |
| 7.  | LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR                                  | 17.01.2020 (Order Received on 21.01.2020)                                                             |
| 8.  | NAME AND REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS LIQUIDATOR   | Shirley Mathew<br>IBBI/IPA-001/IP-P01043/2017-2018/11716                                              |
| 9.  | ADDRESS AND EMAIL OF THE LIQUIDATOR, AS REGISTERED WITH THE BOARD                  | No.23, 5th Cross, Hutchins Road, Cooke Town, Bangalore-560 084<br>Email: shirley@smathew.in           |
| 10. | ADDRESS AND EMAIL TO BE USED FOR CORRESPONDENCE WITH THE LIQUIDATOR                | No.23, 5th Cross, Hutchins Road, Cooke Town, Bangalore-560 084<br>Mail id: liquidator.vbdpl@gmail.com |
| 11. | LAST DATE FOR SUBMISSION OF CLAIMS                                                 | 16.02.2020                                                                                            |

Notice is hereby given that the Hon'ble National Company Law Tribunal, Bangalore Bench has ordered the commencement of liquidation of Veracious Builders & Developers Private Limited on 17.01.2020.

The stakeholders of Veracious Builders & Developers Private Limited are hereby called upon to submit a proof of their claims, on or before **16.02.2020**, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:

Shirley Mathew

Date and Place: 22.01.2020; Bengaluru



*Shirley Mathew*

*published on 23.1.2020  
in Vishwavani  
and  
Financial Express*